

29

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 13/BB/2018	-	For compliance of office objections raised by Registry	Rule-6	M/s Technology Development Board Department of Science & Technologies Pvt Ltd Vs M/s Notion Inc Design Labs Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

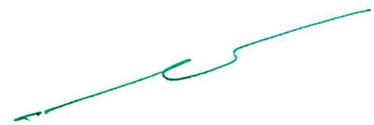
1) Muniyappa for Petitioner 

Counsel for petitioner is present. He has filed a memo along with annexures and he undertakes to file Bank statement on the next hearing date.

Issue notice to the corporate debtor. Registry to prepare notice and the petitioner to collect the same and serve it on the corporate debtor and file proof of service.

List it on 20.02.2018. In the meantime, for filing bank statement.


MEMBER (T)


MEMBER (J)